GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4045 ANSWERED ON:18.12.2012 SYNTHETIC PLAYING SURFACE Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the various sports fields/venues in the country which have been I aid with synthetic surfaces during each of the last three years and the current year, State-wise;

(b) the funds allocated/released/utilized for the purpose during the said period, State-wise; and

(c) the States which do not have synthetic playing surface for any sports along with the steps taken/proposed to be taken by the Government/Sports Authority of India to provide such facilities including the funds allocated for the purpose, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a)&(b) Ministry of Youth Affairs & Sports are implementing a scheme, namely, Urban Sports Infrastructure Scheme (USIS) on a pilot basis with effect from the year 2010-11. Under this scheme, 100% financial assistance is provided to State Governments/ Union Territories for development of the following sports infrastructure:-

(i) Synthetic playing surface (for hockey, football and athletics);

(ii) Multipurpose indoor hall.

The details of projects sanctioned under Urban Sports Infrastructure Scheme (USIS) for development of Synthetic Playing Surface (for hockey, football and athletics) are at Annexure – I. The State-wise details of the synthetic surfaces approved by Sports Authority of India during last three years and current year, the state-wise details at Annexure-II.

(c) Sports is a state subject. The Government of India does not maintain the record of synthetic playing surfaces developed by the States/UTs on their own. The States/UTs which do not have synthetic playing surfaces can submit proposals under USIS. These proposals, as and when received, are considered and approved on the basis of factors like availability of funds and possibilities of utilization etc. The funds are not allocated state-wise. Funds are released to a State as and when a project proposal received from the State is approved.